

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 54**

**CA No. 173/17**

**And**

**CP No. 201/Chd/Chd/2017**

**Under Section 241 & 242 CA 2013 & R 11,  
NCLT Rules**

**In the matter of:-**

Capt. Sunil Kumar Chaudhary

...Petitioner

Vs.

Ocean Security Guards Pvt. Ltd.

...Respondent

As Hon'ble Members of NCLT, Chandigarh Bench are holding Bench of Allahabad after lunch, the matter could not be taken up, hence adjourned to 02.03.2023.

-sd-  
Court Officer

February 06, 2023  
PRF